

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 1797

TO BE ANSWERED ON NOVEMBER 28, 2019

REVIVAL OF REAL ESTATE SECTOR

**NO. 1797. SHRI CHANDRA SEKHAR BELLANA :
 SHRI ADALA PRABHAKARA REDDY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government will infuse Rs. 10,000 crore into stalled real estate projects in Noida, Greater Noida and Yamuna expressway projects and if so, the details thereof; and**
- (b) whether this decision will benefit lower and middle class flat applicants who are eligible to get the last mile funding and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) & (b) In order to give relief to homebuyers of stalled projects, the Union Cabinet has approved creation of a special window to provide last mile funding to the stressed affordable and middle-income housing projects in the country, in the form of one or more Alternate Investment Funds (AIFs) for funding projects that are net-worth positive, including those projects that have been declared as NPAs or are pending proceedings before the National Company Law Tribunal (NCLT) under the Insolvency and Bankruptcy Code (IBC).**
